

DIVISION BENCH
COURT - I

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1(KB)2024
IA(I.B.C)/198(KB)2024,
IA(I.B.C)/465(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	INDIAN BANK VS SUSHIL KUMAR GANERIWALA
UNDER SECTION	SECTION 95(1)

Appearance VC and Physical (hybrid) Mode

Mr. Santosh Kr. Ray, Adv.] For Financial Creditor

Ms. R. Sanyal, Adv.

Ms. Zeba Khan, Adv.

Ms. Muskan Saha, Adv.

Mr. Shaunak Mitra, Adv.] For Personal Guarantors

Mr. Rohit Kr Keshri, Adv.

Mr. Ankit Chaurasia, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. The matter is posted to **23.08.2024**.

Satyajit Roy
Court Officer